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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2.Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.94/BB / 2018	For compliance of office objections raised by registry	Rule 6 of I&B	M/s Vavia Technologies (P) Ltd	S Guru Prasanna,, Smt Priyanka, S Angadi	M/s Kratos Ads (P) Ltd	

SL. NAME (IN CAPITAL)

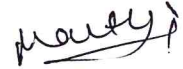
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Maitreyi Bhat
(Guru Prasanna)
9901033718

Petitioner.



ORDER

The matter is listed today for admission. Registry pointed out some defects. Counsel for operational creditor is present. He is directed to comply office objections. List the matter on 18.04.2018 for compliance.


MEMBER(T)


MEMBER(J)